

CENTRAL ADMINISTRATIVE TRIBUNAL
PATNA BENCH, PATNA
O.A. NO. 383 OF 2005

1/1.7.05

Subodh Kumar Mishra and others..

Applicants

-versus-

The Union of India & others. .

Respondents

O R D E R

Mantreshwar Jha, Member (A) :-

Heard Shri M.P.Dixit, learned counsel for the applicants and Shri A.A.Khan, learned Standing Counsel for the respondents.

2. The learned counsel for the applicants wanted to withdraw this O.A. He is permitted to withdraw the case.
3. The OA is, accordingly, disposed of as withdrawn.


(Mantreshwar Jha)
Member (A)

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